

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 74
TO BE ANSWERED ON 17.07.2017

STANDARDIZATION OF SOLAR POWER PRICES

74. SHRI A. VIJAYAKUMAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has any proposal to standardize solar power prices in the country; and
- (b) if so, the details thereof and if not the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) & (b): The Central Electricity Regulatory Commission (CERC) brings out the benchmark cost norm for Solar PV Projects on year to year basis.

However, the Ministry is following transparent bidding process to arrive at solar power tariff in the country.

The solar prices cannot be same in different projects because of various factors such as solar irradiance, counter party risk, DISCOMS involved, cost of capital, infrastructural development, logistics, prevailing prices of solar cells/modules at a particular time etc. The prices for solar power projects through bidding have recently come down to the level of Rs. 2.44 per KWh in a bid recently held in May, 2017 for Bhadla Solar project in Rajasthan.
